

Title: Introduction of the Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2000.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): Sir, on behalf of Shri L.K. Advani, I beg to move for leave to introduce a Bill to amend the Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994."

The motion was adopted.

SHRI CH. VIDYASAGAR RAO: I introduce the Bill.

1302 hours

The Lok Sabha then adjourned for Lunch till

Fourteen of the Clock.

(c2/1405/rjs-rc)

मध्याह्न-भोजन के पश्चात् लोक सभा चौदह बजकर छः मिनट पर पुनः सम्वेत् हुई।

(डॉ. रघुवंश प्रसाद सिंह पीठासीन हुए)

नियम 377 के अधीन मामले